

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3460 OF 2000

POPAT & KOTECHA PROPERTY

Appellant (s)

VERSUS

STATE BANK OF INDIA STAFF ASSOCIATION

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and office report)

Date: 05/05/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s) Mr. Rana Mukherjee, Adv.

Mr. Siddharth Gautam, Adv.

Mr. Suchit Mohanty, Adv.

Mr. Goodwill Indeevar, Adv.

For Respondent(s) Mr. P. Sil, Adv.

Mr. S. Saxena, Adv.

Mr. Ghanshyam Joshi, Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing learned counsel for the appellant at some length, learned counsel for the

respondent appeared and made a request on behalf of the arguing counsel for a short

adjournment. Prayer is allowed.

Put up the matter after summer vacation.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master